

रस्बे तथा शरिबहन मंत्री (श्री एल० बी० शास्त्री): मुझे पता नहीं कि माननीय सदस्य ने मुगलसराय स्टेशन यार्ड का शौच किया है या नहीं।

श्री डी० सी० शर्मा : किया है।

श्री एल० बी० शास्त्री : किया है लेकिन मैं बताना चाहता हूँ कि वह यार्ड १२-१२ मील में फैला हुआ है और उसको काफी बढ़ाया गया है। यार्ड के इंटरचेंज आदि के, प्रबन्ध को भी नया किया गया है और अभी हम वहाँ बहुत कुछ करने वाले भी हैं।

Mr. Speaker: Next question, No. 2194.

Shri Syamnandan Sahaya: In the remodelling scheme, is there any division.....

Mr. Speaker: Order, order. I have called the next question.

LICENCE FEE FROM RAILWAY STALLS

*2194. Shri S. C. Samanta: Will the Minister of Railways be pleased to lay a statement on the Table of the House showing:

(a) the manner in which the licence fee charged from the tea-stalls and the vegetarian, and non-vegetarian Restaurants on various Railway Stations, is calculated;

(b) whether it is a fact that the average daily sale proceeds are also taken into account in levying the licence fee; and

(c) if so, how and by whom these records of sales proceeds are submitted?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). Railway Administrations charge reasonable licence fees, taking into consideration local conditions and other relevant factors, including the volume of business.

(c) Records of sale are made available by contractors to the Commercial Department of Railways, as and when required for assessment of the volume of business.

Shri S. C. Samanta: May I know whether Government are aware that even in neighbouring stations, there is so much disparity in the licensing fees which is detectable by us as laymen? Will Government inquire why such discrimination is going on?

Shri Shahnawaz Khan: If the hon. Member would give us more information about the particular stations which he has in mind, we will certainly look into that.

Shri S. C. Samanta: Are Government aware that in some stations sale proceeds for one day were taken and accordingly the licensing fee was increased or decreased?

Shri Shahnawaz Khan: The Railway Board have laid down broad principles regarding the method by which licensing fees are to be assessed in respect of various stations. On the basis of those principles, the Railway Administrations are competent to fix the licensing fees, i.e. within the limitations of those principles.

Shri U. M. Trivedi: May I know how many of these licensees are minor boys below the age of five?

Shri Shahnawaz Khan: There cannot be any such thing. May be that in a case the father has died and the contract continues and it is managed by the boy under a guardian or something like that. There may be a solitary instance like that. If the hon. Member brings it to our notice, we will look into it.

डॉंगरगढ़ और बिलासपुर के बीच रेल गाड़ी

*२१९६. श्री बी० एन० मिश्र : क्या रस्बे मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वी रस्बे में डॉंगरगढ़ और बिलासपुर के बीच चलने वाली लाकल रेल